

COURT NO. 07

HON'BLE MR.JUSTICE MANOJ KUMAR OHRI**THE FOLLOWING LAND ACQUISITION APPEALS OF VILLAGE BHORGARH SHALL BE LISED ON 22.05.2025**

CAUSELIST FOR 22-05-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
VILLAGE BHORGARH- AWARD NO. 9/2004-05, NOTIFICATION U/S 4 DT. 27.01.2003				
1.	LA.APP.-190/2011	RAJ SINGH V/s UNION OF INDIA & ANR	SK YADAV	
		OTHER DETAILS OF ADVOCATES:		
2.	LA.APP.-336/2011	RAMESHWAR KHATRI V/s UNION OF INDIA & ANR	SK YADAV	
		OTHER DETAILS OF ADVOCATES:		
3.	LA.APP.-337/2011	NARAYAN SINGH & ANR V/s UNION OF INDIA & ANR	SK YADAV	
		OTHER DETAILS OF ADVOCATES:		
4.	LA.APP.-344/2011 CM APPL. 12208/2011	KAWAL SINGH V/s UNION OF INDIA & ANR	SANJEEV CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
5.	LA.APP.-422/2011	MANISH KHATRI & ORS V/s UNION OF INDIA	S CHATURVEDI	
		OTHER DETAILS OF ADVOCATES:		
6.	LA.APP.-437/2011 CM APPL. 13732/2011	UNION OF INDIA V/s MANISH KHATRI & ORS	SANJAY PODDAR, AMBEY LAL, S CHATURVEDI, VINOD WADHWA	
		OTHER DETAILS OF ADVOCATES:		
7.	LA.APP.-440/2011	UNION OF INDIA V/s NARAYAN SINGH & ANR	SANJAY PODDAR	
		OTHER DETAILS OF ADVOCATES:		
8.	LA.APP.-447/2011 CM APPL. 13752/2011	UNION OF INDIA V/s KAWAL SINGH	SANJAY PODDAR	
		OTHER DETAILS OF ADVOCATES:		
9.	LA.APP.-449/2011	UNION OF INDIA V/s RAMESHWAR KHATRI & ANR	SANJAY PODDAR	
		OTHER DETAILS OF ADVOCATES:		
10.	LA.APP.-452/2011 CM APPL. 5434/2013 (CROSS OBJ.)	UNION OF INDIA V/s BHANA RAM & ANR	SANJAY PODDAR, S K YADAV	
		OTHER DETAILS OF ADVOCATES:		
11.	LA.APP.-537/2011	UMA DUTT V/s UNION OF INDIA & ANR	DS KHATRI, ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(ABHAY.ADV95@GMAIL.COM,KHELPING@GMAIL.COM)(9560830290)(PETITIONER)		
12.	LA.APP.-538/2011	BALBIR SINGH DECD THRU LRS & ORS V/s UNION OF INDIA & ANR	SK YADAV	
		OTHER DETAILS OF ADVOCATES:		

13.	LA.APP.-597/2011	UNION OF INDIA V/s SULTAN SINGH DECD THR LRS & ORS	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		
14.	LA.APP.-611/2011	UNION OF INDIA V/s BHUSHAN CHANDER & ANR	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		
15.	LA.APP.-614/2011	UNION OF INDIA V/s UMA DUTT & ANR	SANJAY KUMAR PATHAK, AMIT CHAUDHARY, ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(ABHAY.ADV95@GMAIL.COM,KHELPING@GMAIL.COM)(9560830290)(PETITIONER)		
16.	LA.APP.-640/2011	ISHWAR CHAND V/s UNION OF INDIA & ANR	CHANDU LAL VERMA	
		OTHER DETAILS OF ADVOCATES:		
17.	LA.APP.-654/2011 CM APPL. 18526/2011	UNION OF INDIA V/s DARYAV SINGH DECD THR LRS & ANR	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		
18.	LA.APP.-655/2011	UNION OF INDIA V/s SUKHVIR SIGNH DECD THR LRS & ORS	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		
19.	LA.APP.-656/2011	UNION OF INDIA V/s PHOOLWATI AND ANR	SK PATHAK	
		OTHER DETAILS OF ADVOCATES:		
20.	LA.APP.-679/2011 CM APPL. 19194/2011	PHOOLWATI V/s UNION OF INDIA & ANR	SK YADAV	
		OTHER DETAILS OF ADVOCATES:		
21.	LA.APP.-689/2011	SULTAN SINGH DECD THR LRS V/s UNION OF INDIA & ANR	SK YADAV	
		OTHER DETAILS OF ADVOCATES:		
22.	LA.APP.-690/2011	DARYAV SINGH DECD THRU LRS V/s UNION OF INDIA & ANR	SK YADAV	
		OTHER DETAILS OF ADVOCATES:		
23.	LA.APP.-787/2011 CM APPL. 23149/2011	UNION OF INDIA V/s RAJ SINGH	SANJAY PODDAR	
		OTHER DETAILS OF ADVOCATES:		
24.	LA.APP.-57/2012	OM PRAKASH DECD THR LRS V/s UNION OF INDIA & ANR	SK YADAV	
		OTHER DETAILS OF ADVOCATES:		
25.	LA.APP.-60/2012	DARYAV SINGH & ORS V/s UNION OF INDIA & ANR	SK YADAV	
		OTHER DETAILS OF ADVOCATES:		
26.	LA.APP.-205/2012	JAI CHAND V/s UNION OF INDIA & ORS	YR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
27.	LA.APP.-273/2012	RAGHUBIR SINGH (D) THR. LRS. V/s UNION OF INDIA & ANR	S K YADAV	
		OTHER DETAILS OF ADVOCATES:		
28.	LA.APP.-279/2012	RAM SINGH THROUGH LRS V/s UOI & ANR	SONDHI NARULA DALAL, SANJIV SAHAY	

		OTHER DETAILS OF ADVOCATES:		
29.	LA.APP.-88/2013 CM APPL. 29456/2015	OM PRAKASH SHARMA & ORS. V/s UNION OF INDIA & ANR.	N S DALAL	
		OTHER DETAILS OF ADVOCATES:		
30.	LA.APP.-128/2013	MAHAVIR SINGH V/s UNION OF INDIA & ANR	I S DAHIYA	
		OTHER DETAILS OF ADVOCATES:		
31.	LA.APP.-131/2013	SMT JASMATI V/s UOI & ANR	I S DAHIYA	
		OTHER DETAILS OF ADVOCATES:		
32.	LA.APP.-123/2014	VIRENDER SINGH (DECEASED) THROUGH HIS LEGAL HEIR V/s UNION OF INDIA & ANR	I S DAHIYA & ASSOCIATES, AMIET ANDLAY	
		OTHER DETAILS OF ADVOCATES:		
33.	LA.APP.-241/2014 CM APPL. 7480/2014	BHARAT SINGH (THROUGH ASSIGNEE/LR) & ORS V/s UNION OF INDIA & ANR	D K SHARMA, ANUJ SAINI	
		OTHER DETAILS OF ADVOCATES:		
34.	LA.APP.-120/2015	UNION OF INDIA V/s VIRENDER SINGH & ANR	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES:		
35.	LA.APP.-189/2015 CM APPL. 26729/2024 CM APPL. 28415/2024 WITH LA.APP. 24/2024	UNION OF INDIA V/s SATENDER SINGH & ANR	YEESHU JAIN, SIDDHARTH PANDA, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTH PANDA ASSO@GMAIL.COM)(9891488088)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)() (RESPONDENT) IS DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)() (RESPONDENT) SIDDHARTH PANDA (SIDDHARTH PANDA ASSO@GMAIL.COM)() (PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)() (RESPONDENT) IS DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)() (RESPONDENT) SIDDHARTH PANDA(SIDDHARTH PANDA ASSO@GMAIL.COM)(9891488088)(PETITIONER)		
36.	LA.APP.-312/2015	SATENDER SINGH V/s UNION OF INDIA & ANR	I S DAHIYA AND SUNIL DAHIYA	
		OTHER DETAILS OF ADVOCATES:		
37.	LA.APP.-132/2016	YASHVEER & ORS V/s UNION OF INDIA & ANR	S K YADAV	
		OTHER DETAILS OF ADVOCATES:		
38.	LA.APP.-328/2016	SOMENDER SINGH V/s UNION OF INDIA & ANR	I S DAHIYA, SUNIL DAHIYA	
		OTHER DETAILS OF ADVOCATES:		
39.	LA.APP.-22/2018	UNION OF INDIA V/s MAHA SINGH & ORS	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN() (9811394417) (PETITIONER)		
40.	LA.APP.-115/2018	UNION OF INDIA V/s SOMENDER SINGH & ORS	YEESHU JAIN, JAGDEEP KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN() (9811394417) (PETITIONER) JAGDEEP KUMAR SHARMA(ADVJKSHARMA@GMAIL.COM)(9811297224) (PETITIONER)		
41.	LA.APP.-240/2018 CM APPL. 53925/2018	UNION OF INDIA V/s CHANDGI RAM (DECEASED) THR LRS & ANR	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN() (9811394417) (PETITIONER)		
42.	LA.APP.-34/2019 CM APPL. 11080/2019 CM APPL. 11081/2019	UNION OF INDIA V/s RAM CHANDER & ANR.	YEESHU JAIN, HILAL HAIDER	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN() (9811394417) (PETITIONER)		
43.	LA.APP.-119/2019	DELHI STATE INDUSTRIAL AND	RUCHIKA RATHI	

	WITH LA.APP. 16/2020	INFRASTRUCTURE DEVELOPMENT CORPORATION V/s MAHA SINGH & ANR		
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI() (9711154508) (PETITIONER)		
44.	LA.APP.-16/2020 CM APPL. 6194/2020	DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION V/s OM PRAKASH (DECEASED) THR LRS & ANR	RUCHIKA RATHI, MAHTAB SINGH	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI() (9711154508) (PETITIONER)		
45.	LA.APP.-120/2019 WITH LA.APP. 122/2019 LA.APP. 158/2019 LA.APP. 235/2022	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION V/s HARI PRAKASH & ANR	RUCHIKA RATHI	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI() (9711154508) (PETITIONER)		
46.	LA.APP.-122/2019	DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION V/s KARAM SINGH & ANR	RUCHIKA RATHI	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI() (9711154508) (PETITIONER)		
47.	LA.APP.-158/2019 CM APPL. 49251/2019	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION V/s SHANTI DEVI (DEAD) THR LRS & ORS	RUCHIKA RATHI	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI() (9711154508) (PETITIONER)		
48.	LA.APP.-148/2019 CM APPL. 44267/2019	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION V/s KARTAR SINGH (DEAD) THR LRS	RUCHIKA RATHI, N S DALAL, DEVESH PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI() (9711154508) (PETITIONER) DEVESH PRATAP SINGH(DEVESH.ADV@GMAIL.COM) (9999814755) (RESPONDENT)		
49.	LA.APP.-8/2020 CM APPL. 2403/2020 CM APPL. 2404/2020 WITH LA.APP. 10/2020	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE V/s RAJENDER SINGH & ORS	RUCHIKA RATHI, HILAL HAIDER	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI() (9711154508) (PETITIONER)		
50.	LA.APP.-10/2020 CM APPL. 2464/2020	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE V/s DINESH KUMAR & ORS	RUCHIKA RATHI	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI() (9711154508) (PETITIONER)		
51.	LA.APP.-19/2020 CM APPL. 6394/2020 CM APPL. 6395/2020 WITH LA.APP. 21/2020 LA.APP. 22/2020 LA.APP. 23/2020 LA.APP. 25/2020	UNION OF INDIA V/s MAHA SINGH & ANR	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN() (9811394417) (PETITIONER)		
52.	LA.APP.-21/2020 CM APPL. 6409/2020 CM APPL. 6411/2020	UNION OF INDIA V/s HUKUM SINGH & ANR	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN() (9811394417) (PETITIONER)		
53.	LA.APP.-22/2020 CM APPL. 6415/2020	UNION OF INDIA V/s KARAM SINGH & ANR	YEESHU JAIN	

		OTHER DETAILS OF ADVOCATES: YEESHU JAIN()(9811394417)(PETITIONER)	
54.	LA.APP.-23/2020 CM APPL. 6418/2020	UNION OF INDIA V/s PAWAN KUMAR & ORS	YEESHU JAIN
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN()(9811394417)(PETITIONER)	
55.	LA.APP.-25/2020 CM APPL. 6425/2020 CM APPL. 6426/2020	UNION OF INDIA V/s VIJENDER SINGH & ORS	YEESHU JAIN, SHAKTI SINGH
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN()(9811394417)(PETITIONER) SHAKTI SINGH (SHAKTIPANWARADV@GMAIL.COM)(9911156412)(PETITIONER)	
56.	LA.APP.-142/2021 CM APPL. 47027/2021 CM APPL. 47028/2021	UNION OF INDIA V/s HARI SINGH (DECEASED) THR LEGAL HERIS AND ANR	YEESHU JAIN
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.COM)(9811394417)(PETITIONER) RK DHAWAN(RKDHAWAN9@YAHOO.COM)(9899775330)(RESPONDENT)	
57.	LA.APP.-143/2021 CM APPL. 47030/2021 CM APPL. 47031/2021	UNION OF INDIA V/s AMAR SINGH (DECEASED) THROUGH LEGAL HEIRS AND ANR	YEESHU JAIN
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.COM)(9811394417)(PETITIONER) RK DHAWAN(RKDHAWAN9@GMAIL.COM)(9899775330)(RESPONDENT)	
58.	LA.APP.-373/2022 CM APPL. 54273/2022 CM APPL. 54274/2022 CM APPL. 13649/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. V/s JAI NARAYAN & ORS.	FIRDOUSE QUTUB WANI
		OTHER DETAILS OF ADVOCATES: FIRDOUSE QUTB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) FIRDOUSE QUTB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) ABHAY CGSC(ABHAYCGSC@GMAIL.COM)()(RESPONDENT)	
59.	LA.APP.-69/2023 CM APPL. 14207/2023 CM APPL. 14208/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. V/s SATISH KUMAR & ORS.	RAKESH KUMAR MITTAL
		OTHER DETAILS OF ADVOCATES: RAKESH MITTAL , AJAY HARSHANA(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(PETITIONER) DELHI STATE INDUSTRIAL & INFRASTRUCTURE(REM.DSIIDC@GMAIL.COM)(9810600149)(PETITIONER) IS DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)	
60.	LA.APP.-100/2023 CM APPL. 16848/2023 WITH LA.APP. 248/2023	UNION OF INDIA V/s OM PARKASH & ANR.	SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)	
61.	LA.APP.-107/2023 CM APPL. 17477/2023 WITH LA.APP. 138/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD V/s SH DAYANAND & ANR.	SONAL ANAND
		OTHER DETAILS OF ADVOCATES: SONAL ANAND (SANAND@ASA-PARTNERS.COM)(9811101222)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)	
62.	LA.APP.-490/2023 CM APPL. 49697/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION V/s SHRI SUBHASH AND ORS	RUCHIKA RATHI, PARAS JOSHI
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI(RUCHIKA@CRBLAW.IN)(9711154508)(PETITIONER) DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)()(RESPONDENT) GNCTD(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PARAS JOSHI(ADV.PARASJOSHI@GMAIL.COM)(9899289733)(RESPONDENT)	

21.04.2025

SUPPLEMENTARY CAUSE LIST

HIGH COURT OF DELHI
25.03.2025.

REGISTRAR (LISTING)

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